

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

4(ND)14

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2019.**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s. Karmyogi  
Homes Pvt. Ltd. & Ors.**

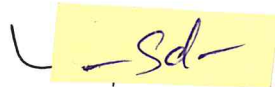
**SECTION OF THE COMPANIES ACT: 397/398**

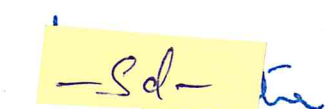
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
<b>Present:</b>		Mr. Shadan Farasat, Ms. Jahnani Sindhu, Advocates for the Petitioner. Mr. Virender Ganda, Sr. Advocate with Mr. Jayant Mehta, Mr. Anuj Shah, Ms. Shreya Jain, Advocates for the Respondent.		

**ORDER**

Ld. senior counsel for the petitioner does not wish to address further arguments and wishes to reply upon his written submission.

Arguments of the respondent part heard. To come up for further consideration on 03.06.2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**